

INDEX
TO
LOK SABHA DEBATS

THIRD SERIES
VOLUMES XXXIII and XXXIV

NINTH SESSION OF THIRD LOK SABHA
September 7 to October 3, 1964
Bhadra 16 to Asvina 11, 1886 (Saka)



LOK SABHA SECRETARIAT
NEW DELHI

Price : Rs. 5.00

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HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index and Name Index separated and printed in the following order: Part I—Subject INDEX; Part II—Name INDEX. At the end of every entry, the Volume Number of the Debates is given in Roman numerals in parenthesis followed by the Column Number or Numbers, as the case may be. [printed as (XIV) 432-33].

Under every Main Heading including various names, entries pertaining to Questions and Answers are arranged first, followed by entries pertaining to the Proceedings other than Questions and Answers separated by the word "Debates" in italics.

All the Bills are alphabetically arranged under the main heading "BILL(S)".

Various bodies like Committees, Councils, Boards, Corporations etc. are consolidated under the same Main Headings, i.e., "COMMITTEE(S)", "COUNCIL(S)", "BOARD(S)", "CORPORATION(S)", etc.

Information pertaining to Railways has been indexed under the various Main Headings commencing with the word Railways, e.g., "RAILWAY LINES", "RAILWAY TRAIN(S)" etc.

Various Universities, Banks, Conferences, Ports and similar other broad subjects are shown in alphabetical order under these very Main Headings.

Information pertaining to the United Nations and its various affiliated bodies is given under the Main Heading "U.N."

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Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below:—

A.M./Ad. Motion	Adjournment Motion.
B.O.H.	Business of the House.
B.G.	Budget General.
B.R.	Budget Railway.
C.A.	Calling Attention to Matter of Urgent Public Importance.
Consid.	Consideration stage of a Bill. This stage includes:—
	(i) Motion to refer to Select/Joint Committee;
	(ii) Amendment to refer to Select/Joint Committee;
	(iii) Amendment to circulate;
	(iv) Motion to consider as reported by Select/Joint Committee;
	(v) Amendment to recommit to Select/Joint Committee etc.
Consid. Cl.	Consideration of the Clauses of a Bill.
D.E.G.	Demands for Excess Grants.
D.E.G. (R)	Demands for Excess Grants (Railways).
D.G.	Demands for Grants.
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(Third Series)

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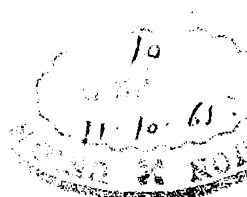
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INDEX TO LOK SABHA DEBATES



THIRD SERIES
VOLUMES XXXV to XXXVII

TENTH SESSION OF THIRD LOK SABHA
November 16 to December 24, 1964
Kartika 25 to Pausa 3, 1886 (Saka)



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All the Bills are alphabetically arranged under the main Heading "BILL(S)".

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Information regarding various States in India, and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below:—

A.M./Ad. Motion	Adjournment Motion.
B.O.H.	Business of the House.
C.A.	Calling Attention to Matter of Urgent Public Importance.
Consid.	Consideration stage of a Bill. This stage includes:— (i) Motion to refer to Select/Joint Committee; (ii) Amendment to refer to Select/Joint Committee; (iii) Amendment to circulate; (iv) Motion to consider as reported by Select/Joint Committee; (v) Amendment to recommit to Select/Joint Committee etc.
Consid. Cl.	Consideration of Clauses of a Bill.
E.G.	Demands for Excess Grants.
E.G.(R)	Demands for Excess Grants (Railways).
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